

PETITIONER:
POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH ETC.

Vs.

RESPONDENT:
K.L. NARASIMHAN & ANR. ETC.

DATE OF JUDGMENT: 02/05/1997

BENCH:
K. RAMASWAMY, S. SAGHIR AHMAD, G.B. PATTANAIAK

ACT:

HEADNOTE:

JUDGMENT:

WITH
CIVIL APPEAL NOS. 3175, 3177 & 3176 OF 1997
(Arising out of SLP (C) Nos. 17366/92, 420 and 3028/93)
AND
WRIT PETITION (C) NO. 781 OF 1995

O R D E R

In view of the judgments by Hon'ble K.Ramaswamy, J. and concurring judgment by Hon'ble G.B. Pattanaik, the appeals are allowed and the writ petition is disposed of, but, in the circumstances, without costs.